

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1033  
ANSWERED ON:27.02.2006  
GROUP INSURANCE SCHEME FOR WELFARE OF BEEDI WORKERS  
Barman Shri Hiten

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has launched a Group Insurance Scheme for the welfare of beedi workers in the country;
- (b) if so, the details thereof;
- (c) the amount of subsidy given on the premium to be paid by the workers under the said scheme; and
- (d) the total number of beedi workers, covered under the said scheme as on date, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (d): A Group Insurance Scheme for beedi workers is being implemented through the Life Insurance Corporation (LIC). All identified Beedi Workers, excluding those members of the Employees Provident Fund Scheme, are covered under the said scheme. The number of beedi workers covered under the scheme State-wise is at Annexure-I. The dependent of a deceased beedi worker receives an amount of Rs.10,000/- in case of natural death and Rs. 25,000/- in case of accidental death of the worker under this scheme. Workers are not required to pay any amount as premium. Hence the question of providing any subsidy to the workers towards the premium, does not arise.

**ANNEXURE –I**

**STATEMENT SHOWING TOTAL NUMBER OF IDENTIFIED BEEDI WORKERS (STATE-WISE).**

1. Andhra Pradesh	7,15,711
2. Assam	6,335
3. Bihar	1,72,429
4. Jharkhand	64,433
5. Gujarat	45,874
6. Karnataka	2,76,706
7. Kerala	79,208
8. Madhya Pradesh	8,25,150
9. Chattisgarh	20,481
10. Maharashtra	2,17,663
11. Orissa	1,89,008
12. Rajasthan	31,736
13. Tripura	6,349
14. Tamil Nadu	6,05,079
15. Uttar Pradesh	3,22,098
16. West Bengal	7,42,050
TOTAL	43,20,310#

# The above figures include the workers covered under the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 also.